

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1512
ANSWERED ON:02.12.2005
ROC IN UTTARANCHAL
Rawat Shri Bachi Singh

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up Registrar of Companies in Uttranchal;
- (b) if so, the details thereof;
- (c) the time by which the office of R.O.C. is likely to be set up in Uttranchal; and
- (d) the present status thereof?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) No, Sir. There is no such proposal to open an office of Registrar of Companies in Uttranchal. It has been decided in principle not to open any more permanent offices of ROCs in view of the implementation of MCA-21 e-Governance Project which will take care of all the geographical distances as registration & filing of documents would start taking place through electronic means. Moreover, one Physical Front Office (PFO) is proposed to be opened in Dehradun to facilitate all transactions through electronic means. This PFO will remain operational for a period of three years by which time the MCA services are to switch over to electronic mode.

(b),(c)&(d) Does not arise.